#### RAJYA SABHA

Tuesday, nth December 1957.

The Houre met at eleven of the clock, MR. CHAIRMAN in the Chair.

## ORAL ANSWERS TO QUESTIONS

\*457 and \*458 [For answers, vide cols. 2768—2771 infra.]

# पाकिस्तान को दी गई सैंनिक सहायता क बारे में संयुक्त राज्य के राजदत का वक्तव्य

\*४५९६. औराम सहायः क्या प्रधान मंत्री यह बताने की कृपा करेंगे किः

(क) क्या भारत स्थित संयुक्त राज्य अमेरीका के राजदूत ने संयुक्त राज्य अमेरीका ढारा पाकिस्तान को दिये गये हथियारों के सम्बन्ध में चंडीगढ़ में कोई वक्तव्य दिया, और यदि हां, तो उन के ढारा वह बक्तव्य किस सम्बन्ध में और किस मौके पर दिया गया; और

(ख) क्या उन्होंने कोई ऐसा ग्राझ्वासन दिया है कि यदि पाकिस्तान अमरीकी हथि-यारों की सहायता से भारत पर हमला करेगा तो संयुक्त राज्य अमेरिका भारत का पक्ष लेगा ?

## U. S. AMBASSADOR'S STATEMENT ABOUT MILITARY AID GIVEN TO PAKISTAN

\*459. SHRI RAM SAHAI: Will the PRIME MINISTER be pleased to state:

(a) whether the United States Ambassador in India made a statement at Chandigarh in regard to the arms supplied to Pakistan by the United States of America; and if so. in what connection and on what occasion the statement was made by him; and

(b) whether he gave any assurance to the effect that if Pakistan attacks India with the help of American

arms, the United States of America will side with India?]

वैदेशिक कार्य उपमंत्री (असिसती सक्मी मेनन) : (क) प्रेस रिपोर्ट के ग्रनुसार ग्रमरीका के राजदूत ने २६ नवम्बर १९१७ को चंडीगढ़ की एक प्रेस-कांन्फ्रेन्स में इस तरह का वक्तव्य दिया था।

(ख) रिपोर्ट के अनुसार उन्होंने यह कहा कि : "अगर पाकिस्तान अमरीको हयियारों के बल पर भारत के साथ जोर-जबर्दस्ती करेगा, तो हम अपनी सहायता बंद कर देंगे और भारत का पक्ष लेंगे।"

ttTHE DEPUTY MINISTER OP EXTERNAL AFFAIRS (SHRTMATI LAKSHMI MENON): (a) According to press reports the U.S. Ambassador made such a statement at a Press Conference at Chandigarh on 26th November 1957.

(b) He is reported to have said, "If Pakistan uses American arms against India for aggressive purposes, she will forfeit our assistance and we will be on the side of India".]

श्री राम सहाय ः क्या माननीय मंत्री महोदया यह बताने की क्रुपा करेंगों कि जो हथियार वहां सप्लाई किये जाते हैं उन का कोई रिकार्ड भारत सरकार को मिल जाता है ग्रथवा नहीं ?

SHRIMATI LAKSHMI MENON: I do not think this question arises out of this whether we obtain any reports of the weapons supplied to Pakistan. We do not get any reports.

श्री राम सहाय : क्या ऐसा कोई सावन संभव नहीं है कि जिस से इस प्रकार की ज।नकारी भारत सरकार को मिल सके ?

SHRIMATI LAKSHMI MENON: I cannot answer that question.

श्री राम सहाय : क्या यह मालूम हो सका है कि जो हथियार भारतवर्ष में बनते हैं या भारतवर्ष में बाहर से झाते हैं, उसी तरह के

tf ] English translation.

92 RSD— 1.

## to Questions 2740

हथियार वहां आते हैं या और किसी तरह के हथियार वहां आते हैं ?

SHRIMATI LAKSHMI MENON: These are all details of the weapons that are supplied to Pakistan. I do not think I will be able to answer it.

SHRI M. H. SAMUEL: If Pakistan attacks India and says that it was India who attacked Pakistan.....

MR. CHAIRMAN: Please do not put hypothetical questions.

### PURCHASE OF ALLOTABLE PROPERTIES BY NON-CLAIMANT DISPLACED PERSONS

\*460. SHRI N. R. MALKANI: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the number of displaced non-claimants who have applied for the purchase of allotable properties;

(b) the number of such non-claimants who have paid the first instalment (towards the price of the properties purchased by them, as well as full public dues; and

(c) whether Government propose to make any change in the rules to enable the displaced non-claimants to pay the public dues also in eight instalments?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) 49,152.

(b) 8,127.

(c) A request that arrears of rent might also be recovered in instalments is under consideration.

SHRI N. R. MALKANI: May I know from the hon. Minister the total value of such allotable property and the total amount of public dues to be realised from nonclaimants in respect of such property?

SHRI MEHR CHAND KHANNA: It is very difficult to answer. Whatever the

property, it is more or less divided 50:50 between claimants and non-claimants, and the value of the property, both Governmentbuilt and evacuee pool, comes to round about Rs. 150 crores. As regards the question of arrears of rent, the amount is accumulating every day. There is general apathy on the part of displaced persons for paying their dues but I am taking really good steps to see that the money is realised.

SHRI N. R. MALKANI: Is it a fact that generally speaking the public dues to be realised are equal to or exceed the first instalment of the purchase price?

SHRI MEHR CHAND KHANNA: I would not go to that extent. As I have said, even in a place like Delhi, where property has appreciated sometimes by 200 or 300 per cent., the arrears of rent is round about Rs. 3 crores and 80 lakhs.

SHRI N. R. MALKANI: Is it a fact that the arrears of rent form a major part of the public dues and the rate of rent has been altered by the Ministry several times?

SHRI MEHR CHAND KHANNA: We have reduced the rent, and the rate has not gone up. The arrears of rent have increased lately because the refugees will not pay.

SHIR N. R. MALKANI: What steps are being taken to assess a fair rent?

SHRI MEHR CHAND KHANNA: The > rents are fair. They have been decreased and not increased. #

## **B.B.C.** TELEVISION PLAY

•461. SHRI MAHESWAR NALK: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a television play produced by the British Broadcasting Corporation contained slanderous features against India and the Indian nation; and

(b) if so, what action Government have taken in the matter?

2741 Oral Answers

THE DEPUTY MINISTER OP EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). The play "Free Passage Home" contained certain objectionable features, which were pointed out by our High Commission in London to the British Broadcasting Corporation. In reply, the author, Mr. Ian MacCormick, has regretted giving any offence to Indian sentiment and has offered his apologies for any impression that the play was in any way biased against India

## PROTECTION GIVEN BY PAKISTAN TO THE JAGMAL SINGH GANG OF DACOITS OPE-RATING ON RAJASTHAN-PAKISATN BORDER

\*462. SHRI JASWANT SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Government of Rajasthan have reported to the Government of India that protection is being given by Pakistan to the Jagmal Singh gang of dacoits who are operating on the Rajasthan-Pakistan border since 1953; and

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHFIMATI LAKSHMI MENON) : (a) The Government of India have received reports from Rajasthan Government which go to show that dacoit Jagmal Singh and his gang are taking sheker in West Pakistan and that the Pakistan police authorities have not been very cooperative in the matter of their being apprehended and handed over to Indian authorities.

(b) Protests have been lodged with the Government of Pakistan.

SHRI JASWANT SINGH: My question was whether they are being given shelter by the Pakistan Government. There is no reply to that question.

SHRIMATI LAKSHMI MENON: I have said that the Government of India have received reports from the Rajasthan Government which show to Questions 2742

that the dacoits, etc. are taking shelter in West Pakistan.

SHRI JASWANT SINGH: Are they being given shelter by the Pakistan Government?

SHRI JAWAHARLAL NEHRU: How is it possible for our Government to say whether the Pakistan Government is doing this unless they do it openly and publicly? Obviously, this is not done publicly or openly, if at all.

SHRI JASWANT SINGH: Is it a fact that when the gang is encountered by the Indian police and ambushed, the Pakistan armed police fires on our police?

SHRI JAWAHARLAL NEHRU: The hon. Member should get used to diplomatic language, and when the answer is in diplomatic language, he should understand what it means. We do not use in matters  $_{v}$  concerning diplomacy language which is sometimes more precise.

SHRI JASWANT SINGH: It is difficult for me to be as politic and diplomatic as the Prime Minister; otherwise everybody will be a Jawaharlal Nehru in India. I can only put my feelings as a soldier in straightforward language.

MR. CHAIRMAN: You are a Parliament Member and not a soldier here.

SHRI JAWAHARLAL NEHRU: I think that when the hon. Member talks about the Pakistan Government, he has possibly in his mind some local officials at the border or some local police at the border. That is not necessarily the Pakistan Government.

SHRI H. D. RAJAH: The question is very simple. When the dacoits are encountered by the Indian police and when they are about to be caught, the Pakistan police comes to the aid of these dacoits. Is it true? That is what Mr. Jaswant Singh is asking.

SHRI JASWANT SINGH: And res-I cues them, after firing on our police.